

OFFICE OF THE
DISTRICT & SESSIONS JUDGE
KHOWAI TRIPURA

No. F. 9(19)-DJ/Judl/KHW/2020/2404,

Dated 5th October, 2020

To
The Registrar (Judicial)
Hon'ble High Court of Tripura
AGARTALA

Subject:-Furnishing of monthly Statement regarding pendency & Disposal (Consolidated)report for the month of September, 2020 under the Jurisdiction of Khowai Judicial District.

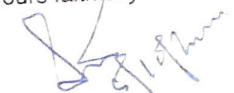
Reference:- No.F.4(37)-HC/2019709-21, dated Agatala the 11.01.2019.

Sir,

With reference to the subject cited above, I am furnishing herewith the statement regarding pendency & disposal(Consolidated) report for the month of September 2020 for favour of your kind information and doing the needful.

Name of the Court	Civil		Criminal		Petty Case		Total	
	Pending	Disposal	Pending	Disposal	Pending	Disposal	Pending	Disposal
District & Sessions Judge, Khowai : Tripura.	158	0	298	10	0	0	456	10
Chief Judicial Magistrate-cum-Civil Judge(Sr. Div), Khowai : Tripura.	12	2	231	52	849	210	1092	264
Civil Judge (Sr.Div)-cum-Asst. Sessions Judge, Khowai, Tripura.	44	3	55	0	0	0	99	3
Civil Judge(Jr. Div)-J.M. 1 st Class, Khowai : Tripura.	36	0	78	0	438	0	552	0
Judicial Magistrate 1 st Class-cum-Civil Judge(Jr. Div) Khowai : Tripura.	27	0	184	8	846	0	1057	8
Total=	277	5	846	70	2133	210	3256	285

Yours faithfully


District & Sessions Judge
Khowai, Tripura

o/c 442
5-10-2020